

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**O.P. No. 2 of 2012 &
IA No. 39 of 2012**

Dated: 3rd February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Yamuna Power Ltd.

...Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Ors.

.....Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur, Mr. Anupam Varma,
Ms. Deepeika Kalia**

ORDER

Admit. Issue notice to the Respondents returnable on 13.02.2012. Dasti service is permitted.

Post the matter on **13.02.2012.** In the meantime, no coercive action be taken.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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**Note: Copy of the Order be issued
dasti today.**